

**M/s Prathvi Coal Pvt. Ltd. (in Corporate
Insolvency Resolution process)**

Statement of Claim as on 26.11.2022

SL.No	Name of the Creditor	Amount of claim (admitted)
1	Mr. Ashutosh Gupta	Rs.400000.00



**(RANJAN CHAKRABORTI)
(INSOLVENCY PROFESSIONAL)**

Interim Resolution Professional (IRP) of Prathvi Coal Pvt Ltd. (in Corporate Insolvency Resolution process -CIRP)

Regn.No.(IP Regn. No. IBBI/IPA-002/IP-N00541/2017-2018/11618

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Encl:- A/a